

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION No. 663

TO BE ANSWERED ON FRIDAY, JULY 20, 2018/ASHADHA 29, 1940 (SAKA)

Distribution and Activation of RuPay Card

663. SHRI ARJUN LAL MEENA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government proposes to direct the banks and financial institutions to ensure cent percent distribution and activation of RuPay Card and also to link the bank accounts with the Aadhaar number;
- (b) if so, the details thereof and the time by which the said facility will be provided; and
- (c) if not, the reasons therefor?

Answer

**The Minister of State in the Ministry of Finance
(SHRI SHIV PRATAP SHUKLA)**

(a) to (c) Pradhan Mantri Jan-Dhan Yojana (PMJDY) guidelines envisage issue of Rupay Debit card to Jan-Dhan account holders with an inbuilt accidental insurance coverage of Rs. 1 Lakh. Issuance of Rupay Debit cards and providing financial literacy about activation of the cards to all the Jan-Dhan account holders by banks is an ongoing process. As on 04.07.2018, 24.06 Crore RuPay Debit cards have been issued under PMJDY (Data pertains to 21 Public Sector Banks, Regional Rural Banks and 13 Major Private Sector Banks).

As informed by Department of Revenue, Ministry of Finance, amendments have been effected to the Prevention of Money-laundering (Maintenance of Records) Rules, 2005 to provide that in case the client, eligible to be enrolled for Aadhaar and obtain a Permanent Account Number, does not submit the Aadhaar number or the Permanent Account Number at the time of commencement of an account based relationship with a reporting entity, the client shall submit the same within a period of six months from the date of the commencement of the account based relationship.

Provided that the clients, eligible to be enrolled for Aadhaar and obtain the Permanent Account Number, already having an account based relationship with reporting entities prior to notification dated 01.06.2017, the client shall submit the Aadhaar number, and Permanent Account Number or Form 60, by such date as may be notified by the Central Government.

The government has notified on 31.03.2018 that Central Government extended the date of submission of Aadhaar Number, and Permanent Account Number or Form 60 by the clients to the reporting entity till a date to be notified subsequent to pronouncement of final judgement in WP.(C) 494/2012 etc. by Hon'ble Supreme Court.
